## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

28) SP. SRINATH SRIDWAN

APPLICANT

BHAGAVATH SUGANYA. A

Shankaunaurayanan, Senior lounse/ Rospondin J for GEETANTSALI

## **ORDER**

Counsel for petitioner/Financial Creditor present. Senior Counsel for the respondent present and prayed for time to make submissions stating that the instructing counsel for respondent could not attend the Tribunal due to personal inconvenience. Counsel for applicant stated that he has no objection to grant time to the counsel for respondent. The matter is adjourned at request of both the counsels for hearing submissions. Put up on 05.02.2018.

- sd -

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(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)